

ITEM NO.19

COURT NO.14

SECTION XVI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 20780/2024

(Arising out of impugned final judgment and order dated 13-06-2024
in MAT No. 2123/2023 passed by the High Court At Calcutta)

UNITED INDIA INSURANCE COMPANY LIMITED

Petitioner(s)

VERSUS

SAJAL KUMAR BANERJEE & ORS.

Respondent(s)

(FOR ADMISSION and IA No.204197/2024-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 13-09-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s) Dr. Manish Singhvi, Sr. Adv.
Ms. Awantika Manohar, AOR
Ms. Parul Dhurvey, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

1. Issue notice.
2. There shall be stay of contempt proceedings, if any, till
the next date of hearing.

(INDU MARWAH)
AR-cum-PS

(NIDHI WASON)
COURT MASTER (NSH)